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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	11	12197063963	9	4789782480	84.22	0	0	7407281483	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	79235626	1	79235626	1.39	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	931	64965199	931	64965199	1.14	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	14670528	3	3023412	0.05	0	0	11647116	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	43	1727943280	35	750052985	13.19	0	0	20569567	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
	Total	990	14083878596	979	5687059702	100.00	0	957320729	7439498166	